

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 260 of 2012

Dated : 3rd May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. A.B.Grain Spirits Pvt. Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Rajesh Mittra

Counsel for the Respondent (s): Mr. Sunil Sharma for R.1
Mr. Anand K. Ganesan for PSPCL

ORDER

The learned counsel for the Appellant is filing the Rejoinder today after serving copy on the other side.

As agreed by the learned counsel for the parties, post the matter for hearing on **03.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg